

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:776

ANSWERED ON:05.12.2003

CESS ON SUGAR

NAWAL KISHORE RAI;SUSHIL KUMAR INDORA;T.T.V. DHINAKARAN

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the quantum of cess on sugar collected in last 2 years;
- (b) whether the Government have increased the cess on sugar from Rs.14 to Rs.20 per quintal;
- (c) the estimated amount likely to go to the Sugar Development Fund during the current year as a result of this increase;
- (d) whether the Government have made some changes in the items of expenditure from this fund;
- (e) if so, the details thereof;
- (f) the amount allocated by the Government from this fund for sugarcane development during the year 2003-2004;
- (g) whether misutilisation of these funds has come to the notice of the Government; and
- (h) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SREENIVASA PRASAD)

(a): The amounts of cess on sugar collected during the last two years are as follows:

(Rs. in crores)

2001-02	324.94
2002-03	336.80
Total	661.74

(b): No, Sir.

(c): Does not arise.

(d)&(e): The application of the Fund is made as laid down in the Sugar Development Fund Act 1982 and the Sugar Development Fund (Amendment) Act 2002. There have been no further changes in the application of the Fund after the Sugar Development Fund (Amendment) Act 2002.

(f): An amount of Rs.20 crores has been provided for this purpose in the Budget Estimates 2003-04.

(g)&(h): Mis-utilisation of these Funds has not been brought to the notice of the Government.